

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

CP.No.101 of 2000
MA.713 of 2000
in
OA.No.1443 of 1995

25

New Delhi, this 6th day of December 2000

HON'BLE SHRI KULDIP SINGH, MEMBER(J)
HON'BLE SHRI M.P. SINGH, MEMBER(A)

Manoj Kumar Shrivastava
and 14 others as per memo of parties
...Petitioners

(By Advocate: Shri B.s.Mainee)

versus

1. Shri D.P.Tripathi
Secretary
Ministry of Railways
(Railway Board)
Rail Bhavan, Raisina Road
New Delhi

2. Shri K.B. Sankaran
General Manager
Central Railway
Mumbai CST

3. Shri Arvind Kumar
Chief Administrative Officer
(Construction)
Central Railway
Mumbai CST

4. Shri Narendra Kumar
Dy. Chief Engineer (Construction)
Central Railway
Gwalior

... Respondents

(By Advocate: Shri V.S.R.Krishna and
Shri O.P.Kshatriya)

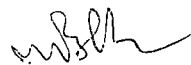
ORDER(Oral)

Hon'ble Shri Kuldip Singh, M(J)

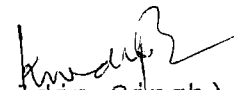
Learned counsel for the petitioners wants
to withdraw the C.P. The C.P. is dismissed as
withdrawn. *for*

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2. Shri O.P. Kshatriya, learned counsel appearing in MA.713/2000 for extension of time, submits that with the withdrawal of the C.P. the MA has become infructuous. MA.713/2000 is dismissed as having become infructuous.



(M.P.Singh)
Member(A)



(Kuldeep Singh)
Member(J)